

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 213
CP-205/ND/2023

IA- 97/2024, IA- 430/2023, IA- 431/2023, IA- 432/2023, IA- 437/2023,
IA- 438/2023, IA- 114/2024, IA 169/2024

IN THE MATTER OF:

Smriti Bhatia & Ors.

...

Appellant/Petitioner

Versus

Amadeus India Private Limited & Ors.

...

Respondent

Under Section: 241(1), Sec. 242(4)

Order delivered on 01.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant

: Sr. Adv. Suddhir Kumar Makkar, Adv. Swapnil Gupta, Adv. Vaibhav Mendiratta, Adv. Abhinav Mishra

For the Respondent

: Sr. Adv. Abhinav Vasishth, Sr. Adv. Krishnendu Datta for R-1, Adv. Virendra Mehta, Sr. Adv. Abhinav Vasishth, Sr. Adv. K. Datta, Adv. Aseem Chaturvedi for R-2, Adv. Milind Jain, Sr. Adv. Abhinav Vasishth, Sr. Adv. K. Datta, Adv. Kunal Mehta for R-3 & 4, Sr. Adv. P. Nagesh, Adv. Karan Gupta, Adv. Vansha Sethi for 5 and 8, Sr. Adv. P. Nagesh, Adv. Aman Bhalla for R-6 & 7, Sr. Adv. P. Nagesh, Adv. Aman Gupta for R-9

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 97/2024, IA- 430/2023, IA- 431/2023, IA- 432/2023, IA- 437/2023, IA- 438/2023, IA- 114/2024, IA 169/2024: We heard the Ld. Sr. Counsels

appearing for the parties for the same, let the matter be listed for further hearing on 22.07.2024 at 2:30 pm.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)